

RETIRED JUDGES HOLDING DIFFERENT POSTS
IN THE STATE OF JHARKHAND

(Arranged Alphabetically)

Sl. No.	Name of the Hon'ble Judge	Designation
1.	Hon'ble Justice Amareshwar Sahay	Lokayukta, Jharkhand, Ranchi.
2.	Hon'ble Justice Anil Kumar Sinha	Chairman, Jharkhand State Law Commission, Ranchi.
3.	Hon'ble Justice D.G.R.Patnaik	Presiding Officer, Industrial Tribunal, Doranda, Ranchi.
4.	Hon'ble Justice Dhananjay Prasad Singh	Chairman, State Consumer Disputes Redressal Forum & Additional Charge as Chairperson of the Selection Committee in the Department of Social Welfare, Woman and Child Development, Govt. of Jharkhand.
5.	Hon'ble Justice Lakshman Uraon	Member, State Human Rights Commission, Jharkhand
6.	Hon'ble Justice Loknath Prasad	Chairman, Jharkhand State Backward Class Commission, Jharkhand.
7.	Hon'ble Justice L.P.N.Shahdeo	Chairman, Jharkhand Education Tribunal, Jharkhand.
8.	Hon'ble Justice Narayan Roy	Chairman, State Human Rights Commission, Jharkhand
9.	Hon'ble Justice Vikramaditya Prasad	Chairman, Permanent Committee and fixing the fee structure of the Student for Technical Institutes.